

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:7926

ANSWERED ON:17.05.2000

LOSS OF MAN DAYS

BABUBHAI KHIMABHAI KATARA;CHANDRESH PATEL KORDIA;SUBODH MOHITE

Will the Minister of LABOUR be pleased to state:

- (a) the number of strikes and lockouts took place in various parts of the country particularly in Gujarat from January 1, 1998 to till date alongwith the dates on which these strikes and lockouts took place;
- (b) the extent of loss suffered by the employees, Union and State Governments, public and owners in each case separately;
- (c) the number of mandays in terms of work loss suffered by the workers;
- (d) the number of working days loss suffered by the owners alongwith the financial losses;
- (e) the steps taken by the Government to create conditions to avoid such strikes and lockouts;
- (f) the number of workers and employees detained for criminal activities during strike period; and
- (g) the action taken against them?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

- (a) : The total number of strikes in various parts of the country during 1998 and 1999 is given in Annexure.
- (b) to (d) : The extent of loss suffered by Government, Employers and workers on account of strikes and lockouts is measured in terms of mandays lost, production loss and wage loss. The total mandays lost, Production loss and Wage loss during 1998 was 22.06 millions, Rs.694.32 crores, Rs.103.06 crores and during 1999 was 24.50 millions, Rs.923.55 crores and Rs.54.14 crores respectively.
- (e) : As and when a strike notice is received by the Government, conciliation proceedings are held to avert the strikes and lockouts.
- (f) & (g) : Police and Public order being State subjects, information of this nature is not maintained Centrally.